## Print Defective Case Register from 2024-04-10 to 2024-04-10

| Sl.NO. | Filing No               | Advocate for Petioner/Caveator | Date of objection | Defects as per S.R.   |
|--------|-------------------------|--------------------------------|-------------------|---|
| 1      | D-WP(C)/14458/2024      | PRATIK DASH                    | 2024-04-          | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 2      | D-<br>ABLAPL/10638/2024 | JYOTIRMAYA<br>SAHOO            | 2024-04-<br>10    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 3      | D-<br>CRLMP/10322/2024  | BIDHUBHUSANA<br>MOHAPATRA      | 2024-04-<br>10    | page nos. 9, 13, 14 are not neat legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 4      | D-<br>CRLMC/9777/2024   | PRANAB KUMAR<br>SAMANTRAY      | 2024-04-<br>10    | COPIES OF ORDER PASSED IN CONNECTED CRLMC NO. 4578 OF 2015 AND 2764 OF 2016 NOT FILED   |
| 5      | D-<br>CRLMA/9866/2024   | ADV.                           | 2024-04-<br>10    | PLACE IT AFTER FILING OF DISMISSAL<br>ORDER   |
| 6      | D-WP(C)/14535/2024      | RANJIT SAMAL                   | 2024-04-<br>10    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 7      | D-<br>CRLMC/9931/2024   | SUBODH KUMAR<br>MOHANTY        | 2024-04-<br>10    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 8      | D-<br>ABLAPL/10680/2024 | AJIT KUMAR<br>PANDA            | 2024-04-<br>10    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 9      | D-<br>CONTC/10173/2024  | ADV                            | 2024-04-<br>10    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 10     | D-<br>CONTC/14207/2024  | ADV.                           | 2024-04-<br>10    | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 11     | D-<br>ABLAPL/10645/2024 | DIBYA PRAKASH<br>MISHRA        | 2024-04-<br>10    | 1-COURT FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |

|    |                         |                           |                | 1.Court fee of Rs.6/- not paid in the petition.2.Page nos. 10 to 18 not neat and legible.   |
|----|-------------------------|---------------------------|----------------|---|
| 12 | D-WP(C)/15991/2024      | ASHOK KUMAR<br>SAHOO      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. INDEX PAGE NO, PETN PAGE NO ANNEXURE PAGE NO IS WRONGLY FURNISHED  |
| 13 | D-<br>ABLAPL/10710/2024 | MANAS RANJAN<br>BEHERA    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 14 | D-WP(C)/14217/2024      | GOPAL KRUSHNA<br>NANDA    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  NEAT LEGIBLE COPY OF PAGE 8 TO BE FILED  |
| 15 | D-CMP/15628/2024        | TUSAR KUMAR<br>MISHRA     | 2024-04-<br>10 | 1.ANNX 3 NOT LEGIBLE  |
| 16 | D-FAO/6749/2024         | SUJATA JENA               | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED ORDER  |
| 17 | D-WP(C)/16094/2024      | ACHYUTANANDA<br>PATTANAIK | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 18 | D-<br>CONTC/12882/2024  | RANJIT SAMAL              | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NO REASON ASSIGNED IN THE DECLARATION   |
| 19 | D-<br>CONTC/12753/2024  | ADV                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 20 | D-WP(C)/14028/2024      | RAGHUNATH<br>DASMOHAPATRA |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  PAGE 18 NOT LEGIBLE   |
| 21 | D-<br>CONTC/13009/2024  | JYOTSNARANI<br>RATH       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 22 | D-<br>CONTC/14191/2024  | ADV                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 23 | D-WP(C)/14611/2024      | PRASHANTA<br>KUMAR NAYAK  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| 24 | D-<br>CONTC/14199/2024  | ADV                         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|----|-------------------------|-----------------------------|----------------|---|
| 25 | D-<br>ABLAPL/10556/2024 | MANORANJAN<br>PADHY         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name of the adv not mentioned in the v.name in capital letter.   |
| 26 | D-<br>CRLMP/10425/2024  | SUKANTA<br>KUMAR NAYAK      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 27 | D-<br>BLAPL/10552/2024  | SATYANARAYAN<br>MISHRA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 28 | D-<br>ABLAPL/10640/2024 |                             | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1 Authorization to swear affidavit on other petitioner not furnished. |
| 29 | D-<br>BLAPL/10558/2024  | SANTOSH<br>KUMAR<br>MOHANTY | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 30 | D-<br>ABLAPL/10666/2024 | DAYANANDA<br>MOHAPATRA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 16, 17, 26, 27 not neat.   |
| 31 | D-<br>ABLAPL/10661/2024 | ARIJEET MISHRA              | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Age of the Deponent on affidavit not tally with cause title.   |
| 32 | D-<br>CONTC/14335/2024  | ADV.                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 33 | D-<br>ABLAPL/10709/2024 | SUSANTA KUMAR<br>BARAL      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 34 | D-<br>CONTC/13505/2024  | ADV                         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 35 | D-FAO/9489/2024         | UDIT RANJAN<br>JENA,C.G.C   | 2024-04-<br>10 | 1.VALUE OF APPEAL AND FEE PAYABLE IN<br>PARA 2 OF PAGE 2 NOT FURNISHED 2.CODE<br>INCORRECTLY INDICATED 3.RECEIPT<br>SHOWING DEPOSIT OF AWARDED AMOUNT<br>BEFORE THE COMMISSIONER NOT FILED                                    |
| 36 | D-WA/15600/2024         | SAMEER KUMAR<br>DAS         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILEDPAGE 55 NOT WITH RULED  |

| 37 | D-WP(C)/15141/2024      | PITAMBAR<br>PANDA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|----|-------------------------|------------------------|----------------|---|
| 38 | D-WP(C)/14225/2024      | SAROJANANDA<br>MISHRA  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>LEGIBLE COPY OF PAGE 39,40,51,52,54 TO 62<br>TO BE FILED                              |
| 39 | D-WP(C)/15936/2024      | AJAY KUMAR<br>TRIPATHY | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  ANNX 3 HAS BEEN TYPED AS ANNX 4 AT PAGE 4 OF THE PETITION                                  |
| 40 | D-<br>MACA/12603/2024   | ADAM ALI KHAN          | 2024-04-<br>10 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>16-PETITION/APPEAL NOT IN TIME<br>1. DELAY OF85 DAYS 2. STATUTORY<br>DEPOSITE NOT MADE                          |
| 41 | D-<br>CONTC/11272/2024  | ADV.                   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 42 | D-<br>MACA/12602/2024   | ADAM ALI KHAN          | 2024-04-       | 16-PETITION/APPEAL NOT IN TIME  1. DELAY OF 41 DAYS 2. STATUTORY DEPOSITE NOT MADE  |
| 43 | D-<br>CONTC/13866/2024  | ABHILASH<br>MISHRA     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 44 | D-<br>ABLAPL/10652/2024 | S.S.RAY (2)            | 2024-04-<br>10 |   |
| 45 | D-<br>WPCRL/10471/2024  | MANAS KUMAR<br>CHAND   | 2024-04-       | 1. Page nos.9,10,14,15 and 19 to 24 not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 46 | D-<br>CRLMC/9783/2024   | SAMVIT<br>MOHANTY      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 47 | D-FAO/8884/2024         | SUJATA JENA            | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED ORDER  |
| 48 | D-<br>CONTC/12676/2024  | ADV                    | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 49 | D-<br>CRLMC/9941/2024   | SURYANARAYAN<br>BISWAL | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 50 | D-<br>CMAPL/15482/2024  | KABIR KUMAR<br>JENA    | 2024-04-       | 16-PETITION/APPEAL NOT IN TIME DELAY OF 112 DAYS  |
| 51 | D-<br>CONTC/13871/2024  | ADV.                   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 52 | D-<br>CRLMC/7866/2024   | MANAS KUMAR<br>CHAND   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 13-APPLICATION CONTAINS MORE THAN ONE PRAYER. |

|    |                         |                         |                | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION                              |
|----|-------------------------|-------------------------|----------------|--|
|    |                         |                         |                | COPY OF ORDER DT. 29/03/23 PASSED IN CRLMC 4645/2015 NOT FILED 2. PAGE 28,20,28,29,31,32,34,36,38,40,41,42,44,45,46 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO                                     |
| 53 |                         | SUCHIT KUMAR<br>NAYAK   | 2024-04-<br>10 | AG/CG/IT/CT/ETC.NOT FILED.  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  |
| 54 | D-<br>ABLAPL/10622/2024 |                         | 2024-04-       | page nos. 18,20,22 are not neatly legible.  4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  paragraphs of the petition not correctly furnished in  |
| 55 | D-<br>ABLAPL/10663/2024 | NARENDRA<br>KUMAR LENKA | 2024-04-       | declaration of affidavit.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 56 | D-                      | TATTWAGNYA<br>MISHRA    |                | Page no 11 not neat and legible.  4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  petitioner no.1 is deponent in the affidavit, who is in custody. |
| 57 | D-<br>CRLREV/10426/2024 | SANKET<br>KANUNGO       | 2024-04-<br>10 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 58 | D-MACA/11388/2024       | DEBASISH<br>PATNAIK     | 2024-04-       | GOOD GROUND CERT NOT FURNISHED  1-COURT FEE IS DEFICIENT.  16-PETITION/APPEAL NOT IN TIME  1. COURT FEE RS 12500/- NOT PAID 2. DELAY OF 110 DAYS   |
| 59 |                         | PRITAM KUMAR<br>MOHANTY | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED                                     |
| 60 | D-CRLA/10641/2024       | ASHWINI KUMAR           |                | Page nos. 7 to 19 not neat and legible.  THE APPEAL LIES TO SESSION COURT  |
| 61 | D-<br>CONTC/13014/2024  | DAS<br>ADV              | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 62 | D-                      | SANKAR PRASAD<br>PADHI  |                | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>15-ALL PAPERS NOT PROPERLY SIGNED.   |

|    |                         |                              |                | 19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
|----|-------------------------|------------------------------|----------------|---|
| 63 | D-<br>CONTC/10165/2024  | ADV.                         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 64 | D-<br>CRLMP/10366/2024  | DINESH<br>CHANDRA RAY        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 65 | D-<br>CONTC/11763/2024  | ADV.                         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 32 OMITTED   |
| 66 | D-<br>CONTC/12121/2024  | ADV                          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  AFFIDAVIT NOT IN PROPER FORMAT AS PER  |
| 67 | D-WP(C)/14838/2024      | KAJAL SAHOO                  | 2024-04-       | OHC RULE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 68 | D-WP(C)/14462/2024      | ARUN KUMAR<br>PATRA          | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF<br>COMPLETE COPY OF ANNX 1   |
| 69 | D-WP(C)/14265/2024      | KAILASH<br>CHANDRA<br>MISHRA | 2024-04-<br>10 | 1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 70 | D-<br>ABLAPL/10616/2024 | ALOK KUMAR<br>PANDA          | 2024-04-       | COURT FEE RS. 6/- TO BE PAID  4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  paragraph of the petition not correctly furnished in affidavit.   |
| 71 | D-MACA/11342/2024       | PRAMOD KUMAR<br>TRIPATHY     | 2024-04-<br>10 | 1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME  1. DELAY OF 47 DAYS 2. STSTUTORY DEPOSITE NOT MADE 3.DCF RS. 2921/- NOT PAID  |
| 72 | D-<br>CONTC/13570/2024  | ADV.                         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 73 | D-<br>CONTC/13024/2024  | BIBEKANANDA<br>BHUYAN        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 74 | D-<br>ABLAPL/10615/2024 | AKASH BHUYAN                 | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner not furnished in V.nama.               |

| 75 | D-<br>CRLMC/9613/2024   | SANGRAM<br>KESHARI ROUT    | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|----|-------------------------|----------------------------|----------------|---|
| 76 | D-<br>CONTC/14295/2024  | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 77 | D-<br>ABLAPL/10623/2024 | PRAVASHA<br>PUJAREE PARIDA | 1              | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. C.T. no, not furnished in synopsis and petition.2.paragraphs of the petition not furnished in declaration of affidavit. 3.As per index page not correctly marked. 4.page no. 11 not legible. |
| 78 | D-WP(C)/15806/2024      | RANJIT SAMAL               | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 79 | D-<br>CONTC/12119/2024  | ADV                        | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 80 | D-<br>CONTC/10894/2024  | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CODE NOT CORRECTLY INDICATED  |
| 81 | D-WP(C)/14222/2024      | MANOJ KUMAR<br>PANDA       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 15 TO BE FILED   |
| 82 | D-<br>ABLAPL/10597/2024 | OM SWARUP                  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 83 | D-<br>CONTC/12954/2024  | ADV                        | 2024-04-<br>10 | Annexure -1 not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 84 | D-<br>CONTC/12035/2024  | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 85 | D-MACA/11330/2024       | JEEVANJYOTI<br>MOHANTY     | 2024-04-<br>10 | PUT UP FOR SR AFTER FILING C COPY OF IMPUGNED JUDGEMENT   |
| 86 | D-<br>CONTC/12744/2024  | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 87 | D-FAO/6744/2024         | SUJATA JENA                | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED ORDER DTD 27.10.22   |
| 88 | D-<br>ABLAPL/10620/2024 | SASWATI<br>MOHAPATRA       | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.occupation not furnished in affidavit. 2. Age not furnished in V.nama  |

| 89  | D-<br>CONTC/12696/2024  | ADV                     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|-----|-------------------------|-------------------------|----------------|--|
| 90  | D-<br>ABLAPL/10590/2024 | JYOTIRMAYA<br>SAHOO     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 91  | D-WP(C)/16032/2024      | NIKUNJA KUMAR<br>ROUT   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 92  | D-WP(C)/14996/2024      | GOPINATH<br>PANDA       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.DCF OF RS 6 /- NOT PAID 2.AGE OF THE DEPONENT NOT TALLY WITH THAT OF C.T 3.PAGE 14,21,28 NOT NEAT AND LEGIBLE  |
| 93  | D-WP(C)/14434/2024      | LAXMI PRASAD<br>DWIVEDY | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 94  | D-<br>CONTC/13861/2024  | ADV.                    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 95  | D-WP(C)/14481/2024      | SARAT CHANDRA<br>SAMAL  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION PAGE 15 TO 27 NOT NEAT AND LEGIBLE |
| 96  | D-<br>CONTC/13321/2024  | ADV                     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.  |
| 97  | D-<br>CRLMC/9897/2024   | ROHIT RANJAN<br>RAY     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 10 NOT LEGIBLE  |
| 98  | D-<br>CONTC/13039/2024  | ADV.                    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 99  | D-<br>BLAPL/10633/2024  | SHYAM<br>MANOHAR        | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. occupation not furnished in affidavit. 2. side of the page no.23 are not neat.   |
| 100 | D-WA/13503/2024         | ABHISHEK<br>MOHANTY     | 2024-04-<br>10 | 16-PETITION/APPEAL NOT IN TIME DELAY OF 12 DAYS  |

| 101 | D-RSA/15660/2024        | SUKANTA<br>KUMAR NAYAK   | 2024-04-<br>10 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. DCF RS. 13.50 TO BE PAID 2. LTI OF APPALLANT NO. 3 NOT ATTESTED BY THE FILING ADVOCATE  |
|-----|-------------------------|--------------------------|----------------|---|
| 102 | D-<br>CONTAC/12174/2024 | SOMADARSAN<br>MOHANTY    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 103 | D-<br>BLAPL/10578/2024  | RAJIB LOCHAN<br>PATTNAIK | 2024-04-<br>10 | 1.C.FEE OF RS 12 /- TO BE PAID 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 104 | D-WP(C)/14563/2024      | PREMANANDA<br>MOHANTY    | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                       |
| 105 | D-<br>CONTC/14121/2024  | ADV.                     | 2024-04-       | LEGIBLE COPY OF PAGE 12 TO BE FILED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 106 | D-<br>BLAPL/10836/2024  | SAROJ<br>MOHARANA        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 107 | D-WP(C)/14260/2024      | ASISH MISHRA             | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 108 | D-<br>ABLAPL/10636/2024 | SURENDRA<br>KUMAR BISWAL | 2024-04-       | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. paragraphs of the petition not correctly furnished in |
| 109 | D-WA/14120/2024         | PRABIR KUMAR<br>RAY      | 2024-04-<br>10 | declaration of affidavit.  3-AUTHENTICATION FEE IS DEFICIENT.   |
| 110 | D-<br>CONTC/14203/2024  | ADV                      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 111 | D-<br>CRLMC/9750/2024   | AMITAV<br>TRIPATHY       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 112 | D-<br>CONTC/14336/2024  | ADV.                     | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 113 | D-WP(C)/15935/2024      | AJAY KUMAR<br>TRIPATHY   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 114 | D-<br>WPCRL/10609/2024  | SAYANTAN<br>PANDA        | 2024-04-       | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

|     |                         |                                 |                | 10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
|-----|-------------------------|---------------------------------|----------------|---|
| 115 | D-WP(C)/14562/2024      | SURENDRA<br>KUMAR SAHOO         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 116 | D-<br>BLAPL/10630/2024  | NITYANANDA<br>MOHAPATRA         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Date of rejection order not correctly furnished in the index.  |
| 117 | D-WP(C)/16020/2024      | TUSHAR KANTA<br>NAYAK           | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 118 | D-<br>CONTC/13098/2024  | ADV.                            | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 119 | D-<br>BLAPL/10587/2024  | ANANTA<br>NARAYAN<br>PATTANAYAK | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 120 | D-<br>BLAPL/10618/2024  | AMIT KUMAR<br>NATH              | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. F.I.R. of annex.1, not correctly furnished in the body of the petition page no.2 and para. 2. side of the page no.9 to 10, 14, 16 are not neat. |
| 121 | D-<br>CRLMP/10489/2024  | RESHMA BEHERA                   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 122 | D-<br>ABLAPL/10704/2024 | AMIT PRASAD<br>BOSE             | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 123 | D-<br>CONTC/13157/2024  | adv.                            | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 124 | D-WP(C)/15411/2024      | DILLIP KUMAR<br>MOHAPATRA       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 125 | D-<br>ABLAPL/10602/2024 | TUSAR KUMAR<br>MISHRA           | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Annexures 5 and 6 not properly tagged in file as per index.D.C. fee of Rs 2/- not paid in V.nama   |
| 126 | D-<br>BLAPL/10591/2024  | DIBYA JYOTI<br>SAHOO            | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 127 | D-<br>CRLMC/9786/2024   | SUPRATIV SAHOO                  | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>17-REFERENCE CERTIFICATE NOT<br>FURNISHED.  |

| 128 | D-WP(C)/16013/2024      | TUSHAR KANTA<br>NAYAK      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|-----|-------------------------|----------------------------|----------------|---|
| 129 | D-<br>BLAPL/10625/2024  | PRAVASH<br>PUJAREE         | 2024-04-       | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. occupation not furnished in the affidavit.   |
| 130 | D-WP(C)/14569/2024      | PREMANANDA<br>MOHANTY      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  LEGIBLE COPY OF PAGE 14 TO BE FILED  |
| 131 | D-<br>ABLAPL/10629/2024 | JNYANANANDA<br>PANDA       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 7 not neatly legible. 2. Age of the petitioner not furnished in V.nama. |
| 132 | D-<br>CRLMP/10524/2024  | ALOK KUMAR<br>DAS          | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 133 | D-<br>CONTC/12399/2024  | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.CODE WRONGLY INDICATED 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE                                   |
| 134 | D-WP(C)/14446/2024      | ARUN KUMAR<br>PATRA        | 2024-04-<br>10 | 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.  PUT UP FOR S.R AFTER FILING OF COMPLETE ANNX 1   |
| 135 | D-<br>MACA/13872/2024   | ADAM ALI KHAN              | 2024-04-<br>10 | 21-STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.<br>24-LIMITATION NOT IN TIME / EXPIRED.<br>1.DELAY OF 185 DAYS  |
| 136 | 1                       | SANTOSH<br>KUMAR SWAIN     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  ANNX PAGE NO. NOT CORRECTLY FURNISHED  |
| 137 | D-<br>WPCRL/10584/2024  | PRASANNA<br>KUMAR DASH     | 2024-04-<br>10 | 5-SECOND COPY OF PETITION NOT FILED. THIS MAY BE REGISTERED AS CRLMP  |
| 138 | D-WP(C)/14748/2024      | PRABHASI<br>NAYAK          | 2024-04-<br>10 | 18-CERTIFIED COPY OF TRIAL/APPELLATE<br>COURT ORDER NOT FILED<br>1.WELFARE FEE OF RS 10 /- NOT PAID<br>2.PAGE 19 NOT LEGIBLE  |
| 139 | D-<br>ABLAPL/10565/2024 | BIJAY KUMAR<br>NAYAK       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 140 | D-WP(C)/14464/2024      | ARUN KUMAR<br>PATRA        | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF<br>COMPLETE ANNX 1   |
| 141 | D-FAO/11044/2024        | KEDAR<br>CHANDRA<br>BEHERA | 2024-04-       | PUT UP FOR SR AFTER FILING C COPY OF IMPUGNED ORDER   |

|     |                         |                          |                | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|-------------------------|--------------------------|----------------|--|
| 142 | D-<br>CONTC/12885/2024  | RANJIT SAMAL             | 2024-04-       | 1.AGE OF PETNR IN C.T DIFFERS FROM THE<br>AGE OF DEPONENT 2.NO REASON<br>ASSIGNED IN DECLARATION   |
| 143 | D-WP(C)/15391/2024      | SUSMITA<br>PATTNAIK      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 144 | D-<br>CONTC/12504/2024  | ADV.                     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 145 | D-WP(C)/16064/2024      | ALOK KUMAR<br>DAS        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 146 | D-<br>CONTC/14818/2024  | ADV                      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.DECLARATION IN AFFIDAVIT NOT FURNISHED 2. DATE NOT CORRECTLY FURNISHED IN PRAYER |
| 147 | D-<br>BLAPL/10648/2024  | KURESH PRASAD<br>DASH    | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name of the Deponent on affidavit not tally with affirmation para.   |
| 148 | D-<br>CONTC/13339/2024  | ADV.                     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 149 | D-WP(C)/14447/2024      | DEVI PRASAD<br>TRIPATHY  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>12-ASSESMENT SLIP NOT FILLED-IN<br>PROPERLY.   |
| 150 | D-FAO/9694/2024         | SUBRAT<br>SATPATHY       | 2024-04-<br>10 | 16-PETITION/APPEAL NOT IN TIME  1. DELAY OF 46 DAYS 2. OHC LAA RS. 10/- NOT PAID   |
| 151 | D-<br>MACA/10868/2024   | PRASANTA<br>KUMAR MAHALI | 2024-04-<br>10 | 16-PETITION/APPEAL NOT IN TIME  1. DELAY OF 83 DAYS  |
| 152 | D-<br>CONTC/15760/2024  | BISHNU BRATA<br>SINGH    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 153 | D-<br>ABLAPL/10702/2024 | AJIT KUMAR<br>PANDA      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |

|     |                          |                              |                | page no. 8 not neat.   |
|-----|--------------------------|------------------------------|----------------|--|
| 154 | D-WP(C)/16072/2024       | JYOTIRMAY<br>GUPTA           | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 155 | I .                      | LAMBODOR<br>ACHARI           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 156 | D-<br>RI API /10658/2024 | SUSHANTA<br>KUMAR<br>PRADHAN | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos.14, 15 not neat and legible  |
| 157 | D-<br>MACA/13857/2024    | PRAKASH<br>KUMAR<br>MOHANTY  | 2024-04-       | 16-PETITION/APPEAL NOT IN TIME   |
| 158 | D-<br>MACA/14173/2024    | SOMNATH ROY                  | 2024-04-       | 3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME  1. DELAY OF 14 DAYS 2. STATUTORY DEPOSITE NOT MADE  |
| 159 |                          | SURYANARAYAN<br>BISWAL       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 160 | D-<br>CONTC/10169/2024   | ADV.                         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 161 |                          | UDIT NARAYAN<br>JENA         | 10             | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 162 | D-<br>CONTC/13516/2024   | ADV.                         | 10             | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 163 | D-WP(C)/15804/2024       | RANJIT SAMAL                 | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 164 | I .                      | SAPAN KUMAR<br>LENKA         | 2024-04-       | FURNISHED/INCORRECTLY MENTIONED  |
| 165 | I .                      | ABHILASH<br>MISHRA           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 166 | D-<br>CRLMC/9633/2024    | USHARANI PATI                | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE<br>COURT ORDER NOT FILED<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED |
| 167 | D-WP(C)/15805/2024       | RANJIT SAMAL                 | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 168 | I .                      | SUBRAT<br>SATPATHY           | 2024-04-<br>10 | 16-PETITION/APPEAL NOT IN TIME   |

|     |                        |                            |                | 1. DELAY OF 95 DAYS 2. STSTUTORY DEPOSITE NOT MADE  |
|-----|------------------------|----------------------------|----------------|---|
| 169 | D-<br>TRPCRL/9579/2024 | SWAYAMPRAVA<br>DASH        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 170 | D-WP(C)/14511/2024     | PRAMOD KUMAR<br>NAYAK      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
|     |                        |                            |                | DATE MENTIONED IN ANNEX-6 DOES NOT TALLY WITH AVERMENT OF WP AND INDEX  |
| 171 | D-<br>MACA/13843/2024  | ADAM ALI KHAN              | 2024-04-<br>10 | 1. DELAY OF 13 DAYS 2. STATUTORY DEPOSITE NOT MADE  |
| 172 | D-<br>CRLMP/10589/2024 | SHIVSANKAR<br>MOHANTY      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 173 | D-<br>CRLMC/9752/2024  | NIRANJAN<br>MAHARANA       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. PAGE NO 17 TO 19 NOT NEAT 2. COPY OF ORDER PASSED IN CONNECTED CRLMC NO 2461/16(DISP OF), CRLMC 1656/23 (DISP OF) AND CRLMC 3077/16 (DISP OF) NOT FILED |
| 174 | D-<br>CONTC/11849/2024 | SATYABRATA<br>SATAPATHY    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 175 | D-WP(C)/15176/2024     | DR. BINODA<br>KUMAR MISHRA | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 176 | D-<br>CONTC/13211/2024 | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED   |
| 177 | D-WP(C)/15205/2024     | PABITRA KUMAR<br>BEHERA    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 178 | D-<br>CRLMC/10184/2024 | CHIRANJIB ROUT             | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 179 | D-<br>CRLMP/10549/2024 | SURESH KUMAR<br>PANDA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 180 | D-<br>CONTC/12515/2024 | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 181 | D-<br>CONTC/12881/2024 | RANJIT SAMAL               | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

| 182 | D-<br>CRLMP/10363/2024 | BYOMAKESH<br>TRIPATHY      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|-----|------------------------|----------------------------|----------------|--|
| 183 | D-FAO/11200/2024       | ADAM ALI KHAN              | 2024-04-<br>10 | 16-PETITION/APPEAL NOT IN TIME delay of 146 days   |
| 184 | D-<br>CONTC/14196/2024 | ADV                        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 185 | D-<br>CMAPL/15315/2024 | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PROVISION OF LAW NOT CORRECTLY FURNISHED  |
| 186 | D-<br>CRLMC/10493/2024 | BIBHUTI<br>KESHARI BISWAL  |                | COPY OF ORDER PASSED IN CONNECTED CRLMC NO. 2205/2018 (DISP OF) NOT FILE   |
| 187 | D-<br>CONTC/12883/2024 | RANJIT SAMAL               | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 188 | D-FAO/13617/2024       | DEEPALI<br>MAHAPATRA       | 2024-04-<br>10 | DATE OF AWARD FURNISHED IN THE BE<br>AGGRIEVED PORTION IS INCORRECT  |
| 189 | D-<br>CRLMP/10548/2024 | SURESH KUMAR<br>PANDA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
| 190 | D-WP(C)/15166/2024     | DR. BINODA<br>KUMAR MISHRA | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 191 | D-<br>CONTC/13670/2024 | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 192 | D-<br>CONTC/12616/2024 | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 193 | D-WP(C)/14820/2024     | GOPAL CHARAN<br>MOHANTY    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 194 | D-<br>CONTC/12360/2024 | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 195 | D-<br>CONTC/14746/2024 | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. DECLARATION NOT FURNISHED IN AFFIDAVIT 2. PAGE MARK NOT FURNISHIN INDEX |
| 196 | D-<br>CONTC/13773/2024 | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 197 | D-FAO/12871/2024       | SITANSHU<br>KUMAR DEY      | 2024-04-<br>10 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBI PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.CODE NOT CORRECTLY INDICATED 2.0  |

|     |                         |                             |                | 39,41,42,44 TO 65 NOT MADE PARTIES .CERT. TO THE EFFECT THAT THEY ARE NOT CONNECTED TO THIS OBJECTION IS FURNISHED AT PARA1 OF PAGE 2 OF THE APPEAL 3.STATUS OF PARTIES NOT FURNISHED IN C.T 4.CASE NO. NOT FURNISHED IN THE BEING AGGRIEVED STATEMENT 5.ANNX ARE NOT PAGINATED    |
|-----|-------------------------|-----------------------------|----------------|--|
| 198 | D-<br>MACA/10888/2024   | NAYAN BEHARI<br>DAS         | 2024-04-       | 16-PETITION/APPEAL NOT IN TIME DELAY OF 59 DAYS  |
| 199 | D-WP(C)/16071/2024      | JYOTIRMAY<br>GUPTA          | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 200 | D-WP(C)/15164/2024      | DR. BINODA<br>KUMAR MISHRA  | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 201 | D-<br>CONTC/12757/2024  | ADV                         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 202 | D-WA/13143/2024         | DURGESH<br>NARAYAN RATH     | 2024-04-<br>10 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 203 | D-<br>CMAPL/15877/2024  | ADV                         | 2024-04-<br>10 | CODE NOT INDICATED   |
| 204 | D-WP(C)/14213/2024      | SANJIB KUMAR<br>RATH        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 205 | D-<br>CRLMC/9656/2024   | SACHIDANANDA<br>PADHEE      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 206 | D-<br>ABLAPL/10562/2024 | SANTOSH<br>KUMAR<br>MOHANTY | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 207 | D-<br>MACA/12599/2024   | ADAM ALI KHAN               | 2024-04-<br>10 | 21-STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.<br>24-LIMITATION NOT IN TIME / EXPIRED.  |
| 208 | D-WP(C)/15850/2024      | SUKANTA<br>KUMAR MISHRA     | 2024-04-       | 1.DELAY OF 263 DAYS 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 209 | D-<br>CONTC/12029/2024  | ADV.                        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 210 | D-<br>BLAPL/10669/2024  | SAMARENDRA<br>BAHADUR       | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Occupation of the Deponent on affidavit not furnished.2. Signature of the Executant on V.nama not tally with cause title. |
| 211 | D-MACA/11751/2024       | RIMJHIMBALA<br>PATI         | 2024-04-<br>10 | ł  |

|     |                        |                       |                | DELAY OF 64 DAYS  |
|-----|------------------------|-----------------------|----------------|---|
| 212 | D-WP(C)/15989/2024     | HARIHAR<br>PANIGRAHI  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 213 | D-WP(C)/14583/2024     | PREMANANDA<br>MOHANTY | 2024-04-       | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 214 | D-<br>CRLMC/9619/2024  | SAPAN KUMR<br>LENKA   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED   |
| 215 | D-<br>CONTC/13101/2024 | ADV.                  | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 216 | D-FAO/11739/2024       | SOMNATH ROY           | 2024-04-<br>10 | 24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 128 DAYS   |
| 217 | D-<br>CONTC/14410/2024 | ADV.                  | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 218 | D-WP(C)/16069/2024     | JYOTIRMAY<br>GUPTA    | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 219 | D-MACA/11785/2024      | NIBEDITA<br>MOHANTY   | 2024-04-<br>10 | 1. STATUTORY DEPOSITE NOT MADE  |
| 220 | D-<br>CRLMP/10361/2024 | BYOMAKESH<br>TRIPATHY | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 221 | D-WP(C)/14459/2024     | ARUN KUMAR<br>PATRA   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1.COMPLETE ANNX 1 TO BE FILED                                      |
| 222 | D-WP(C)/15803/2024     | RANJIT SAMAL          | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 223 | D-WP(C)/14219/2024     | SANJIB KUMAR<br>RATH  | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

| 224 | D-WP(C)/14450/2024      | ARUN KUMAR<br>PATRA               | 2024-04-<br>10 | PUT UP FOR S.R AFTER COMPLETE FILING OF ANNX 1  |
|-----|-------------------------|-----------------------------------|----------------|---|
| 225 | D-<br>CONTC/12355/2024  | ADV                               | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 226 | D-FAO/7392/2024         | PRASANTA<br>KUMAR MAHALI          | 2024-04-       | 24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 112 DAYS   |
| 227 | D-<br>CONTC/12967/2024  | ADV                               | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 228 | D-<br>BLAPL/10671/2024  | PREETAM<br>MISHRA                 | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 229 | D-<br>MACA/10754/2024   | SOMNATH ROY                       | 2024-04-       | Page no. 40 not neat and legible.  16-PETITION/APPEAL NOT IN TIME  1. DELAY OF 56 DAYS 2. STATUTORY DEPOSITE NOT MADE   |
| 230 | D-<br>ABLAPL/10698/2024 | LAMBODOR<br>ACHARI                | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 231 | D-WP(C)/14298/2024      | TAPAS KUMAR<br>ACHARYA            | 2024-04-       | P.s. case no not correctly mentioned in file.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.                 |
| 232 | D-<br>CRLMC/9769/2024   | MANMAYA<br>KUMAR DASH             | 2024-04-<br>10 | NEAT LEGIBLE COPY OF 17 TO BE FILED 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PROVISION OF LAW IN IA NOT FURNISHED |
| 233 | D-<br>MACA/13844/2024   | SANTOSH<br>KUMAR<br>MOHANTY       | 2024-04-<br>10 | 21-STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.   |
| 234 | D-WP(C)/15808/2024      | RANJIT SAMAL                      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 235 | D-<br>ABLAPL/10585/2024 | RONALISHA<br>PRADHAN              | 2024-04-<br>10 | Synopsis and date chart not mentioned in the  |
| 236 | D-<br>CONTC/12887/2024  | RANJIT SAMAL                      | 2024-04-       | Index.Occupation not mentioned in the affidavit. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NO REASON ASSIGNED IN THE DECLARATION                        |
| 237 | D-CMP/15604/2024        | BICHITRA<br>NARAYANA<br>SATAPATHY | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 238 | D-<br>CONTC/12889/2024  | RANJIT SAMAL                      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|     |                         |                                   |                | 1.AGE OF PETNR IN C.T DIFFERS FROM THE<br>AGE OF DEPONENT 2.ANNX 2 NOT  |

|     |                        |                                |                | ATTESTED NOR MARKED AS ANNX 3.NO<br>REASON ASSIGNED IN DECLARATION  |
|-----|------------------------|--------------------------------|----------------|---|
| 239 | D-MACA/11338/2024      | JEEVANJYOTI<br>MOHANTY         | 2024-04-       | 7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.  |
|     |                        |                                |                | 1.COURT FEE OF RS 85 /- IS PAYABLE  |
| 240 | D-<br>CONTC/13109/2024 | ADV                            | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE<br>COURT ORDER NOT FILED |
| 241 | D-<br>MACA/13810/2024  | MAHITOSH<br>SINHA              | 2024-04-<br>10 | 21-STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.<br>24-LIMITATION NOT IN TIME / EXPIRED.<br>1.DELAY OF 6 DAYS            |
| 242 | D-<br>BLAPL/10606/2024 | AKASH BHUYAN                   | 1              | 6-RECEIPT SHOWING SERV.COPY TO  |
| 243 | D-WP(C)/15018/2024     | BASUDEV PUJARI                 |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|     |                        |                                |                | 6-RECEIPT SHOWING SERV.COPY TO  |
| 244 | D-WP(C)/15017/2024     | IRHIISAN                       | 2024-04-       | AG/CG/IT/CT/ETC.NOT FILED.  |
|     | <i>D</i> (2), 233      |                                | 10             | DATE MENTIONED IN INDEX AND PETN. VIDE ANNEX-1 NOT TALLY WITH THE DATE AS IN ANNEX -1   |
| 245 | D-<br>CRLMC/9671/2024  | SAROJ KUMAR<br>DASH            | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 246 | D-WP(C)/15860/2024     | KSHIROD KUMAR<br>SAHOO         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 247 | D-WP(C)/12016/2024     | SUBHRANSU<br>BHUSAN<br>MOHANTY | 2024-04-<br>10 | 1. PAGE 17 NOT NEAT AND LEGIBLE   |
| 248 | D-                     |                                |                | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.                          |
|     | ABLAPL/10711/2024      |                                |                | Occupation of the Deponent on affidavit not furnished.  |
| 249 | D-WP(C)/15814/2024     | RANJIT SAMAL                   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.                   |
| 250 | D-WP(C)/16005/2024     | ARJUNA<br>CHARANA<br>BEHERA    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 251 | D-FAO/6745/2024        | SUJATA JENA                    | 10             | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED ORDER DTD 27.10.2022   |
| 252 | D-WP(C)/14460/2024     | ARUN KUMAR<br>PATRA            | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.                           |

|     |                         |                         |                | PUT UP FOR S.R AFTER FILING OF<br>COMPLETE ANNX 1  |
|-----|-------------------------|-------------------------|----------------|--|
| 253 | D-<br>CRLMC/9780/2024   | SUNIL KUMAR<br>PANDA    | 2024-04-<br>10 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 254 | D-<br>ABLAPL/10627/2024 | NITYANANDA<br>MOHAPATRA | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. page mark not correctly furnished in index. 2.page no. 10, 14 not neatly legible. 3.Age of the petitioner not furnished in V. nama. |
| 255 | D-WP(C)/15949/2024      | PITABMAR<br>BEHERA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.PAGE 10 TO 14,18 TO 20 NOT NEAT AND LEGIBLE.                    |
| 256 |                         | PRADEEP KUMAR<br>DAS    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 257 | D-<br>CONTC/14296/2024  | ADV                     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 258 | D-<br>BLAPL/10642/2024  | MANOJ<br>PATTNAIK       | 2024-04-<br>10 | S.R. will be made after presentation of petition in proper language  |
| 259 | D-CMP/15696/2024        | BIKRAM RATH             | 2024-04-<br>10 | DEFICIT AUTHENTICATION FEE OF RS 1.10 /-NOT FILED  |
| 260 | D-<br>CONTC/12369/2024  | ADV                     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 261 | D-<br>CRLMC/9754/2024   | LAXMINARAYAN<br>PATEL   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 262 | D-<br>ABLAPL/10621/2024 | SUSHANTA<br>KUMAR JOSHI | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. paragraphs not correctly furnished in affidavit.2. page no.13 not neat  |
| 263 | D-<br>ABLAPL/10572/2024 | ROHIT RANJAN<br>RAY     | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 264 | D-MACA/11334/2024       | JEEVANJYOTI<br>MOHANTY  | 2024-04-<br>10 | 1-COURT FEE IS DEFICIENT.  1. COURT FEE RS 250/- NOT PAID 2. HCBA RS. 50/- AND ACWF RS. 10/- NOT PAID  |

| 265 | D-<br>CONTC/14208/2024 | ADV                    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|------------------------|----------------|---|
| 266 | D-<br>CONTC/13091/2024 | ADV.                   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 267 | D-<br>CONTC/13071/2024 | ADV                    | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 268 | D-WP(C)/15543/2024     | MANASI<br>MOHAPATRA    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 269 | D-FAO/8883/2024        | SUJATA JENA            | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED ORDER  |
| 270 | D-WP(C)/14455/2024     | ARUN KUMAR<br>PATRA    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 271 | D-WP(C)/15802/2024     | RANJIT SAMAL           | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 272 | D-WP(C)/16075/2024     | BRAJRAJ PRUSTI         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 273 | D-<br>BLAPL/10555/2024 | MANORANJAN<br>PADHY    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Synopsis and date chart not mentioned in the Index.Name of the adv not mentioned in V.nama i capital letter.   |
| 274 | D-<br>CONTC/14736/2024 | ADV.                   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 275 | D-<br>CONTC/12879/2024 | RANJIT SAMAL           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 2 NOT ATTESTED   |
| 276 | D-WP(C)/14675/2024     | SURESH<br>CHANDRA DASH | 2024-04-<br>10 | 15-ALL PAPERS NOT PROPERLY SIGNED. 28-PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1.PAGE 21 TO 24 NOT NEAT AND LEGIBLE |
| 277 | D-WP(C)/14465/2024     | LAXMIDHAR<br>DASH      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

|     |   |                                |                | 25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED |
|-----|---|--------------------------------|----------------|--|
| 278 | D-<br>CONTC/12962/2024  | ADV                            | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|     |   |                                | -              | CODE INCORRECTLY FURNISHED   |
| 279 | 111 - 111 | MOHAMMED<br>RIAZ               | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 280 | D-WP(C)/14267/2024  | GOPAL PRASAD<br>JENA           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 281 |   | BIJAYA KUMAR<br>PARIDA 2       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 282 | D-WP(C)/15553/2024  |                                | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|     |   | MOHANTY                        |                | NEAT COPY OF PAGE 22 TO BE FILED   |
| 283 | D-<br>CONTC/13078/2024  | AKHAYA BISWAL                  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 284 | D-<br>CONTC/13514/2024  | ADV.                           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 285 | I   | ASHOK KUMAR<br>SARANGI         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|     |   |                                |                | CODE IS WRONG  |
| 286 | D-<br>ABLAPL/10695/2024   | DEBASHIS<br>ROUTRAY            | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 287 | D-<br>CONTC/12354/2024  | ADV                            | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 288 | D-WP(C)/14515/2024  | BHARAT<br>CHANDRA<br>PANDA     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  DATE OF EXECUTION NOT FURNISHED IN V.NAMA                   |
| 289 | D-<br>CONTC/14211/2024  | ADV                            | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 290 | D-WP(C)/15901/2024  | PRAFULLA<br>KUMAR<br>MOHAPATRA | 2024-04-       | PAGE 14 NOT LEGIBLE  |
| 291 | D-<br>CONTC/14119/2024  | ADV.                           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 292 |   | ABHILASH<br>MISHRA             | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 13 not found.                                       |
| 293 | D-WP(C)/14570/2024  | SURENDRA<br>KUMAR SAHOO        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |

| 294 | D-WP(C)/14540/2024      | SHAKTIDHAR<br>MISHRA         | 2024-04-       | LEGIBLE COPY OF PAGE 14 TO BE FILED  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
|-----|-------------------------|------------------------------|----------------|--|
| 295 | D-<br>BLAPL/10635/2024  | PRAVASH<br>CHANDRA JENA      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br>NOT FILED.   |
| 296 | D-<br>CONTC/12314/2024  | ADV                          | 2024-04-       | page nos. 11,12,16,18 are not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 297 | D-<br>CRLMP/10546/2024  | SURESH KUMAR<br>PANDA        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 298 | D-<br>RPFAM/14727/2024  | SUBHENDU KAR                 | 2024-04-       | 1.CODE NOT INDICATED 2.DEFICIT<br>AUTHENTICATION FEE OF RS 52.80 /- NOT<br>FILED   |
| 299 | D-<br>CRLMP/10559/2024  | PRABODHA<br>CHANDRA<br>NAYAK | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 300 | D-<br>ABLAPL/10674/2024 | RABINDRA NATH                | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 301 | D-WP(C)/14590/2024      | PREMANANDA<br>MOHANTY        | 2024-04-       | Page no 9 not neat 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 302 | D-<br>CRLMP/10583/2024  | MANAS KUMAR<br>CHAND         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 303 | D-<br>CRLMP/10519/2024  | ALOK KUMAR<br>DAS            | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 304 | D-<br>CONTC/12123/2024  | ADV                          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  AFFIDAVIT IS NOT IN PROPER FORMAT AS PER OHC RULE   |
| 305 | D-<br>CRLMP/10359/2024  | BYOMAKESH<br>TRIPATHY        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 306 | D-<br>CONTC/13317/2024  | ADV                          | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 307 | D-<br>CRLMC/10428/2024  | ASHUTOSH<br>MISHRA           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 308 | D-<br>CRLMP/10469/2024  | PRASANNA<br>KUMAR DASH       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

| 309 | D-<br>CONTC/11749/2024  | ADV.                        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|-----|-------------------------|-----------------------------|----------------|---|
| 310 | D-<br>CONTC/13221/2024  | ADV.                        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 311 | D-<br>MACA/13862/2024   | ADAM ALI KHAN               | 2024-04-       | 21-STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.<br>24-LIMITATION NOT IN TIME / EXPIRED.   |
| 312 | D-<br>CRLMC/9755/2024   | LAXMINARAYAN<br>PATEL       | 2024-04-       | 1.DELAY OF 69 DAYS 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  |
|     |                         |                             |                | PAGE NO 27 TO 35 NOT NEAT   |
| 313 | D-<br>MACA/12537/2024   | PRASANTA<br>KUMAR MAHALI    | 2024-04-<br>10 | 21-STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.<br>24-LIMITATION NOT IN TIME / EXPIRED.   |
|     |                         |                             |                | 1.DELAY OF 20 DAYS  |
| 314 | D-<br>CONTC/14194/2024  | SUJAY SHANKER<br>SINGHDEO   | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>1.PAGE 1 TO 11 NOT SIGNED BY NOTARY   |
|     | CONTC/14194/2024        | SINGRIDEO                   |                | 2.INDEX FILED WITHOUT SIGN OF ADVOCATE  |
| 315 | D-WP(C)/15807/2024      | RANJIT SAMAL                | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 316 | D-WP(C)/14494/2024      | AJAYA KUMAR<br>JENA         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
|     |                         |                             |                | 1.PAGE 25 AND 26 NOT NEAT AND LEGIBLE .ANNX 4 NOT TALLY WITH INDEX  |
| 317 | D-WP(C)/14667/2024      | NIRANJAN<br>PANDA           | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
|     |                         |                             |                | PAGE 19,20,27 TO 29 NOT NEAT AND LEGIBLE  |
| 318 | D-<br>ABLAPL/10554/2024 | SANTOSH<br>KUMAR<br>MOHANTY | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.   |

| 319 | D-<br>RPFAM/15144/2024  | DIPTIMAYA<br>PATTANAIK         | 2024-04-       | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGISTERED AS CRLMP  |
|-----|-------------------------|--------------------------------|----------------|--|
| 320 | D-WP(C)/14580/2024      | PREMANANDA<br>MOHANTY          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  |
| 321 | D-<br>CRLMC/9762/2024   | PRAVASH<br>CHANDRA JENA        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 322 | D-FAO/10421/2024        | SUJATA JENA                    | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED ORDER   |
| 323 | D-<br>CRLMC/9758/2024   | SANTOSH<br>KUMAR<br>MAHANTY    | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 324 | D-<br>ABLAPL/10487/2024 | BIRANCHI<br>NARAYAN<br>SAMAL   | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation not mentioned in the affidavit  |
| 325 | D-<br>CONTC/12388/2024  | ADV                            | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PETNR 1 SIGNED THE AFFIDAVIT ,BUT NOT AUTHORISED TO SIGN ON BEHALF OF OTHER COPETNR 2 TO 6 ON THEIR BEHALF  |
| 326 | D-WP(C)/15819/2024      | RANJIT SAMAL                   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 327 | D-WP(C)/14253/2024      | BANABIHARI<br>RAY              | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  LEGIBLE COPY OF PAGE 9,10 TO BE FILED   |
| 328 | D-WP(C)/14466/2024      | ARUN KUMAR<br>PATRA            | 2024-04-       | PUT UP FOR SR AFTER FILING OF<br>COMPLETE COPY OF ANNEX -1   |
| 329 | D-<br>ABLAPL/10525/2024 | BIDYADHAR                      |                | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.synopsis and date chart not filed. 2. occupation and authorization to swear on behalf of other petitioner not furnished in affidavit. 3page nos. 7, 8 are not neat. |
| 330 | D-WP(C)/15619/2024      | SUBHRANSU<br>BHUSAN<br>MOHANTY | 2024-04-       | NEAT COPY OF PAGE 13,15,17 TO BE FILED   |
| 331 | D-<br>ABLAPL/10596/2024 | SRINIBASH<br>SATAPATHY         | 2024-04-<br>10 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|     |                         |                                |                | P.S case not properly mentioned in cause Title.  |

| 332 | D-WP(C)/14530/2024      | JAYANTA KUMAR<br>KHANDAYATRAY | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED   |
|-----|-------------------------|-------------------------------|----------------|--|
| 333 | D-<br>ABLAPL/10651/2024 | M.A. ALI                      | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Occupation of the Deponent on affidavit not furnished. 2.OHC BAM Welfare fee of Rs.50/- not |
| 334 | D-<br>CONTC/14442/2024  | ADV                           | 2024-04-<br>10 | paid on V.nama. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 335 | D-<br>CONTC/13005/2024  | JYOTSNARANI<br>RATH           | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 336 | D-MACA/11341/2024       | JEEVANJYOTI<br>MOHANTY        | 2024-04-<br>10 | PUT UP FOR SR AFTER FILING C COPY OF IMPUGNED JUDGEMENT  |
| 337 | D-WP(C)/14551/2024      | SURENDRA<br>KUMAR SAHOO       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br>NOT FILED.   |
| 338 | D-<br>CONTC/10168/2024  | ADV                           | 2024-04-<br>10 | LEGIBLE COPY OF PAGE 14 TO BE FILED  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 339 | D-WP(C)/14615/2024      | SANKAR PRASAD<br>PANI         | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 340 | D-<br>CONTC/12917/2024  | ADV                           | 2024-04-<br>10 | PAGE 9 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 341 | D-<br>CONTC/10174/2024  | ADV.                          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 342 | D-WP(C)/14461/2024      | ARUN KUMAR<br>PATRA           | 2024-04-<br>10 | PUT UP FOR S.R AFTER FILING OF<br>COMPLETE COPY OF ANNX 1  |
| 343 | D-<br>ABLAPL/10715/2024 | NITYANANDA<br>MOHAPATRA       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per FIR PS case not tally with entire petition copy  |
| 344 | D-CRLMP/8380/2024       | DAYANIDHI<br>MOHANTY          | 2024-04-<br>10 |  |
| 345 | D-<br>CRLMC/9861/2024   | BIBHU PRASAD<br>CHHUALSINGH   | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 346 | D-<br>CONTC/12125/2024  | ADV                           | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  AFFIDAVIT IS NOT PROPER AS PER OHC RULE   |

| 347 | D-<br>CMAPL/14948/2024 | ADV                        | 2024-04-<br>10 | PLACE IT AFTER FILING OF C.COPY OF<br>ORDER DTD 20.02.24 PASSED IN CRP<br>NO.39/2023.THE WORD PEREMPTORY NAY<br>BE CORRECTED AT PAGE 2  |
|-----|------------------------|----------------------------|----------------|---|
| 348 | D-<br>CONTC/14493/2024 | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 349 | D-<br>CONTC/13059/2024 | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 350 | D-<br>CONTC/12876/2024 | ADV                        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 351 | D-MATA/14716/2024      | NIRANJAN<br>PRASAD PATRA   | 2024-04-<br>10 | 10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED  |
| 352 | D-<br>CRLMC/9465/2024  | NIRANJAN<br>PANDA          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 353 | D-<br>TRPCRL/9934/2024 | RABINDRA NATH<br>PANDA     | 2024-04-<br>10 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .  CORRECT NOMENCLATURE WOULD BE TRP(C)   |
| 354 | D-WP(C)/15174/2024     | DR. BINODA<br>KUMAR MISHRA | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 355 | D-WP(C)/14908/2024     | AFRAAZ SUHAIL              | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PHOTOCOPY OF ORDER DTD 9.2.24 IN SCPI CASE 221/23 FILED INSTEAD OF C.COPY AS PER INDEX   |
| 356 | D-WP(C)/16067/2024     | AMIT PRASAD<br>BOSE        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.DCF OF RS 6 /- TO BE PAID  |
| 357 | D-<br>CONTC/13228/2024 | ADV.                       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 358 | D-WP(C)/14974/2024     | GOPINATH<br>PANDA          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE NO. 13,17,20,27,38 NOT NEAT AND LEGIBLE   |
| 359 | D-                     | BIRANCHI<br>NARAYAN RATH   | 2024-04-<br>10 | 7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.  |

|     |                         |                            |                | APPALLANT NO 2 TO 4 BEING MINOR ,<br>EXECUTED IN THE VNAMA  |
|-----|-------------------------|----------------------------|----------------|---|
| 360 | D-<br>ABLAPL/10580/2024 | SATYABRATA<br>PANDA        | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 361 | D-<br>CONTC/11498/2024  | ADV                        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 362 | D-WP(C)/15170/2024      | DR. BINODA<br>KUMAR MISHRA | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 363 | D-WP(C)/15161/2024      | DR. BINODA<br>KUMAR MISHRA | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 364 | D-WP(C)/14276/2024      | TUKUNA KUMAR<br>MISHRA     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED  |
| 365 | D-<br>CONTC/15509/2024  | KAUSHAL<br>HUSSAIN         | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 366 | D-<br>MACA/13877/2024   | ADAM ALI KHAN              |                | PUT UP FOR S.R AFTER FILING OF C.COPY<br>OF IMPUGNED JUDGEMENT  |
| 367 | D-<br>CONTC/12786/2024  | ADV.                       | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 368 | D-WP(C)/15906/2024      | ADHIRAJ<br>MOHANTY         |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 369 | D-<br>CRLMC/9753/2024   | RANJIT<br>MOHANTY          | 2024-04-       | WELFARE FEE OF RS 50 /- NOT PAID  4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  PAGE 8 TO 10 NOT LRGIBLE       |
| 370 | D-<br>CONTC/12608/2024  | AMBIKA PRASAD<br>RAY       | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 371 | D-WP(C)/14508/2024      | DEBASISH<br>HAZRA          | 10             | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |

| 372 | D-WP(C)/14230/2024      | NIRANJAN                   | 2024-04-       | PAGE 50 NOT NEAT AND LEGIBLE  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
|-----|-------------------------|----------------------------|----------------|---|--|
| 312 | D-WP(C)/14230/2024      | LENKA                      |                | PAGE NO 15,17 NOT LEGIBLE   |  |
| 373 | D-WP(C)/14224/2024      | SAROJ KUMAR<br>BHUYAN      | 2024-04-<br>10 | NEAT LEGIBLE COPY OF PAGE 6,7 TO BE FILED   |  |
| 374 | D-<br>ABLAPL/10646/2024 | RABINDRA NATH<br>DEBTA     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Name of the Deponent on affidavit not mention on affirmation para.2. Page no.9 not neat and legible.  |  |
| 375 | D-WP(C)/15172/2024      | DR. BINODA<br>KUMAR MISHRA | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
| 376 |                         | PRASANNA<br>KUMAR NAYAK 1  |                | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
|     |                         | <u> </u>                   | -              | SYNOPSIS DATE CHART NOT FILED  6-RECEIPT SHOWING SERV.COPY TO   |  |
| 377 |                         | SHISHIR KUMAR<br>SAMAL     | 2024-04-<br>10 | AG/CG/IT/CT/ETC.NOT FILED.  |  |
|     | DEI II E. 1000 202 .    |                            |                | 1. Rejection order dated.07.03.2024 under Annexure-1 not tally with para-8 of the petition.   |  |
| 378 |                         | RAJESH RANJAN<br>SAHOO     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO  |  |
|     |                         |                            |                | Laxmidhar naik executed V. nama not a petitioner  |  |
| 379 | D-WP(C)/15403/2024      | DILLIP KUMAR<br>MOHAPATRA  | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
| 380 | D-<br>BLAPL/10543/2024  | UMA SHANKAR<br>PATEL       | 2024-04-       | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. paragraphs of the petition not correctly furnished in affidavit. 2.Annex.2, 3 are not marked. 3.side of the page nos 31 to36, are not neat and page nos.63,67,73 are not neat. |  |
| 381 | D-RSA/15651/2024        | PRAMODA<br>KUMAR MISHRA    | 2024-04-       | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.CODE NOT CORRECTLY INDICATED  |  |
| 382 | D-<br>ABLAPL/10571/2024 | PANCHANAN<br>PANIGRAHI     | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
| 383 | D-<br>CRLMC/9044/2024   | ANJAN KUMAR<br>BISWAL      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
| 384 | D-<br>CONTC/12398/2024  | SANDHYARANI<br>PANI        | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |  |
| 385 | D-WP(C)/13963/2024      | KEDAR SANKAR<br>SAHU       | 2024-04-<br>10 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |  |

|     |                        |                            |                | 10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
|-----|------------------------|----------------------------|----------------|--|
| 386 | D-MACA/11834/2024      | MRUTYUNJAYA<br>MAHARANA    | 2024-04-<br>10 | PUT UP FOR SR AFTER THE VALUATION OF<br>THE APPEAL AND COURT FEE PAYBLE IS<br>FURNISHED AND REQUIRED COURT FEE IS<br>PAID  |
| 387 | D-<br>CRLMP/10696/2024 | ARUN KUMAR<br>MISHRA       | 2024-04-<br>10 | 10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED   |
| 388 | D-<br>CRLMP/10356/2024 | BYOMAKESH<br>TRIPATHY      | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 389 | D-WP(C)/15167/2024     | DR. BINODA<br>KUMAR MISHRA | 2024-04-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 390 | D-<br>CRLMC/9886/2024  | LAXMIDHAR<br>DASH          | 2024-04-<br>10 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

|          | DEFECTIVE REPORT LIST                                    |                      |                                       |   |  |  |  |  |  |  |
|----------|--|----------------------|---------------------------------------|---|--|--|--|--|--|--|
|          | DEFECTIVE REPORT OF 10-04-2024 (CASES FILED BEFORE 2024) |                      |                                       |   |  |  |  |  |  |  |
| Sl<br>no | Filing Number  | Case Number          | Advocate for<br>Petioner/Caveato<br>r | Defects as per S.R.   |  |  |  |  |  |  |
| 1        | RVWPET/211/202<br>3                                      | RVWPET/211/202<br>3  | SANJAY<br>RATH,A.S.C                  | OTHERS. DEFICIT<br>AUTHENTICATION<br>FEE OF RS 2.25 /- TO<br>BE PAID    |  |  |  |  |  |  |
| 2        | CONTC/10578/202<br>3                                     | CONTC/10578/202<br>3 | ADV                                   | 6. RECEIPT SHOWING<br>SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT<br>FILED.     |  |  |  |  |  |  |
| 3        | CONTC/10582/202<br>3                                     | CONTC/10582/202<br>3 | ADV                                   | 6. RECEIPT<br>SHOWING<br>SERV.COPY TO<br>AG/CG/IT/CT/ETC.NO<br>T FILED. |  |  |  |  |  |  |